

*[English]***Depreciation Norms**

6611. SHRI. D. VENKATESWARA
RAO:

SHRI S.B. SIDNAL:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have taken initiatives to revise assessment of customs duty on the capital goods depreciation structure applicable to export oriented units at the time of debonding;

(b) if so, the details thereof; and

(c) the time by which the depreciation norms are likely to be revised?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). In terms of an amendment carried out by Notification No. 110-Customs/94, dated 15.4.94, capital goods cleared from a 100% export oriented undertaking in accordance with the Export Import Policy are assessed to duty to the rate applicable on the date of the payment of duty thereon instead of the rate of duty prevailing at the time of their import which was the position prevailing till then. For determining the amount of duty such capital goods are allowed depreciation in value depending upon the period of their use.

(c) There is no proposal under the consideration of the Government at present to revise the depreciation norms for assessment of capital goods at the time of their de-bonding.

Foreign institutional Investors

6612. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of FINANCE be pleased to state:

(a) whether RBI has recommended to the Government that 10 percent capital be placed on equity offer to Foreign Institutional Investors;

(b) if so, the details of the recommendations made; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) No, Sir.

(b) and (c). Do not arise.

Branches of NABARD

6613. SHRI RAJVEER SINGH:
DR. LAL BAHADUR
RAWAL:

Will the Minister of FINANCE be pleased to state:

(a) the number of branches of National Bank for Agriculture and Rural Development which were proposed to be opened in the country during 1992-93 and 1993-94;

(b) the number of branches opened out of them alongwith their locations; and

(c) the number of branches proposed to be opened during the current year alongwith their locations?